

**GOVERNMENT OF INDIA
MINISTRY OF FINANCE
DEPARTMENT OF REVENUE**

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**LOK SABHA
UNSTARRED QUESTION No. 3363
TO BE ANSWERED ON FRIDAY, THE 04th AUGUST, 2017
SHRAVANA 13, 1939 (SAKA)**

GST ON OLD JEWELLERY

3363. SHRI MALYADRI SRIRAM

Will the Minister of FINANCE be pleased to state:

- (a) whether selling/modification of old jewellery or bullion attracts Goods and Services Tax (GST) on the value realised;
- (b) if so, the details thereof and the reaction of the women customers thereon; and
- (c) the time by which the said tax are likely to be discontinued?

MINISTER OF STATE FOR FINANCE

(SHRI SANTOSH KUMAR GANGWAR)

- (a) The sale of old jewellery by individuals would not attract GST. Sale of old jewellery by those engaged in business would however attract GST.
- (b) Does not arise in view of reply to part (a) above
- (c) There is no intention to discontinue levy of GST by persons engaged in business at the moment since this qualifies as a taxable supply under the GST law.
